

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-316**  
IB - 3195/ND/2019

**IN THE MATTER OF:**

M/s Swastik Pipe Ltd.

Vs

M/s. Clearplus India Pvt. Ltd.

...Applicant

...Respondent

**SECTION**

Under Section 9 of IBC,2016

**Order delivered on 17.12.2019**

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SMT. SAROJ RAJWARE

HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant : Adv. Sanjay Jain and Adv. Chetna Bisht

For the Respondent :

**ORDER**

Notice to the Corporate Debtor/respondent vide all modes including process of this bench. Affidavit of service be filed. Dasti. List on 15.01.2020.

SD/-

(SAROJ RAJWARE)  
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

CG